Print

Defective Case Register from 2026-11-25 to 2026-11-25

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/35857/2026	JAYANTA KUMAR MAJHI	2026-11-25	1. The Serial No. at which the petitioners appeared in the earlier bail application shall be indicated in the Reference certificate.
2	D-WP(C)/55745/2026	ACHYUTANANDA PATTANAIK	2026-11-25	In ANX-3 and 4 notification date of the petition does not tally with book mark.
3	D-CMP/55448/2026	ARUN KUMAR BEHERA	2026-11-25	1.O.Ps No-3 to 9 added as Parties but not yet substituted in the Trial Court.2.Date mentioned under Annex-1 does not tally with the Index.
4	D-WP(C)/56205/2026	SOUBHAGYA KUMAR DASH	2026-11-25	1.Annx.3 not filed and Book marked
5	D-ABLAPL/35918/2026	SUSAMPAD HOTA	2026-11-25	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
6	D-BLAPL/36033/2026	MAHES DAS	2026-11-25	.Petition not correctly addressed to Honorable Court
7	D-WP(C)/56081/2026	AJAYA KUMAR MOHARANA	2026-11-25	14-NOT PROPERLY INDEXED. .Petition not correctly addressed to Honorable Court
8	D-ABLAPL/35912/2026	AMLAN SHAKTI PAUL	2026-11-25	.Petition not correctly addressed to Honorable Court
9	D-CMP/54286/2026	KEDAR CHANDRA NARENDRA	2026-11-25	1.In Index Sl.No.3 Nomenclature wrong.2.date chart not alphabetically paginated.3.C.copy of annx.3 not filed.
10	D-ABLAPL/35856/2026	NIKUNJA KUMAR ROUT	2026-11-25	I.Petition not correctly addressed to Honorable Court 1. Reference certificate is not correctly furnished. 2. Paragraphs in the petition is not marked serially.
11	D-WP(C)/55907/2026	SHASHI BHUSAN JENA	2026-11-25	.Petition not correctly addressed to Honorable Court
12	D-CONTC/56020/2026	ADV.	2026-11-25	i) Not correctly address furnished to Honorable Court. ii) Petitioner S.L No 5 Age and Father name not tally in the Affidavit.
13	D-ABLAPL/35886/2026	JYOTIRMAYA SAHOO	2026-11-25	1. Name and signature of the petitioner mismatch in petition, Affidavit and V. nama.
14	D-BLAPL/35832/2026	AMLAN SHAKTI PAUL	2026-11-25	1. The word similar may be removed from Reference certificate
15	D-BLAPL/35993/2026	ADHIRAJ MOHANTY	2026-11-25	In the index sl.no.4 copy of PR be rectified. 2.Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished. 3.Name,address,mobile No. of the victim/informant be redacted from annx-1 and annx-3 4..Unredacted copy of Annx-1 and 3 be filed in sealed cover 5..Petition not correctly addressed to Honorable Court
16	D-CRLMP/35967/2026	SUBHANKAR ROUT	2026-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

17	D-CONTC/56023/2026	ADV.	2026-11-25	i) Petitioner name S.L no 4 age not tally in the Affidavit.ii) Not correctly address furnished to Honorable Court
18	D-WP(C)/55451/2026	HRUDANANDA MOHAPATRA	2026-11-25	.Petition not correctly addressed to Honorable Court
19	D-WP(C)/56293/2026	SAIBRATA RATH	2026-11-25	In index date chart not correctly page marked.
20	D-WP(C)/55688/2026	SHASHI BHUSAN JENA	2026-11-25	.Petition not correctly addressed to Honorable Court
21	D-WP(C)/55726/2026	NETRANANDA BISWAL	2026-11-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Petition not correctly addressed to Honorable 2.Synopsis and date chart not correctly page marked. 2.
22	D-ABLAPL/36024/2026	RAJESH KUMAR SAHOO	2026-11-25	1.Affidavit not filed. 2..Petition not correctly addressed to Honorable Court
23	D-ABLAPL/35986/2026	PRAVASH CHANDRA JENA	2026-11-25	Disposed date of earlier ABLAPL application not mentioned in the reference certificate.
24	D-BLAPL/35757/2026	AMULYA RATNA PANDA	2026-11-25	i)C.copy of order (annexure-2) to be filed.
25	D-CMP/54513/2026	SOUMIK SPANDAN TRIPATHY	2026-11-25	I.Certified Copy Of Trial Court Order Not Filed
26	D-BLAPL/34844/2026	SATYANARAYANA BHARADWAJ	2026-11-25	1. The name of the P.S., Dist and State of the petitioner is not correctly furnished in the Cause Title. 2. The name of the friend of the Victim may be redacted from Para 3 of the petition. 3. Mobile No. of the Informant and name of the relations of the Victim may be redacted from page No.9 10 12 13 and14.
27	D-BLAPL/35982/2026	DIPTIREKHA NANDA	2026-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished. 2.Trial court in the petition does not tally with rejection order
28	D-CMP/55431/2026	SUKANTA KUMAR NAYAK	2026-11-25	Petition not correctly addressed to Honorable Court
29	D-WP(C)/56113/2026	SAROJA KANTA SAMAL	2026-11-25	i) Paragraph no. not correctly furnished in Affidavit.
30	D-ABLAPL/35866/2026	BISWARANJAN DALAI	2026-11-25	1. Page no. 2 in the petition is missing. (not attached)
31	D-WP(C)/55716/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-11-25	1.In Index, at Annexure-11,representation date wrongly furnished and also in w.p at paragraph 14 2..Petition not correctly addressed to Honorable Court
32	D-ABLAPL/35927/2026	SANDEEP RAJ PANDA	2026-11-25	Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate.
33	D-ARBA/54970/2026	BHUBAN MOHAN BHUYAN	2026-11-25	further SR after filling of c copy

34	D-WP(C)/55715/2026	RANJIT MOHANTY	2026-11-25	1. Annexure-1 not mentioned in the concerned page and also not attested.
35	D-WP(C)/55442/2026	BHABANI SHANKAR RAYAGURU	2026-11-25	Date of Order of Annexure-1 incorrectly mentioned in Index.
36	D-CRLMC/35983/2026	PRANAYANEE DASMOHAPATRA	2026-11-25	1. Put up for S.R.after filing a copy of Annexure-2
37	D-BLAPL/35909/2026	SUSHANTA KUMAR JOSHI	2026-11-25	1. Whether 1st or 2nd.....bail application not mention in reference certificate. 2. Petition not address to Honble the ACJ.
38	D-WP(C)/55652/2026	SAROJA KANTA SAMAL	2026-11-25	In index Synopsis and date chart not page marked.
39	D-WP(C)/55332/2026	SANDEEP RAJ PANDA	2026-11-25	.Petition not correctly addressed to Honorable Court
40	D-WP(C)/55700/2026	SURESH KUMAR PANDA	2026-11-25	1. In Index, page marking done correctly in respect of Synopsis and date chart. 2. Reference certificate not furnished. 3.Petition not correctly addressed to Honorable Court
41	D-ABLAPL/35971/2026	AMLAN SHAKTI PAUL	2026-11-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
42	D-CRLMC/35985/2026	SOUBHAGYA KUMAR DASH	2026-11-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R
43	D-CRLMC/35898/2026	SOUMYA RANJAN DAS	2026-11-25	1. C.Copy of F.I.R. to be filed
44	D-CONTC/56035/2026	ADV.	2026-11-25	i) Not correctly address furnished to Honorable Court.ii) Petitioner S.L no2 age not tally in the Affidavit.
45	D-ABLAPL/35925/2026	SANDEEP RAJ PANDA	2026-11-25	1. Nos. of criminal case pending not mention in Reference certificate.
46	D-ABLAPL/35915/2026	BEDA PRAKASH PANDA	2026-11-25	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished. 2..Petition not correctly addressed to Honorable Court
47	D-ABLAPL/35910/2026	AMLAN SHAKTI PAUL	2026-11-25	.Petition not correctly addressed to Honorable Court
48	D-WP(C)/56548/2026	SUDEEPTA KUMAR SINGH	2026-11-25	.Petition not correctly addressed to Honorable Court
49	D-BLAPL/35977/2026	SWARUP KUMAR PATTNAIK	2026-11-25	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
50	D-CMP/56195/2026	SWARUP SINGH SAMANT	2026-11-25	1.Date of order wrongly mentioned in cause title.2.Plaintiff No 3(IV)Komal Rout,Defendant no.7 Rebati rout and Defendant no.9 Malia Rout In C.S.110/15 not made party in CMP
51	D-CMAPL/55564/2026	JAYASHREE BISWAL	2026-11-25	1.C. copy of impugned order dtd. 3.12.2019 not filed i) Address of the Honble court wrongly mentioned in CMAPL and I.A. ii) Day of delay left blank in para no. 6 and

				prayer of I.A. iii) Put up for SR after removal of defects.
52	D-RSA/55434/2026	SOURAV SUMAN BHUYAN	2026-11-25	1.Appellant No-1 not executed the Vakalat 2.Not properly Addressed to the Honorable Court.
53	D-WP(C)/55656/2026	SOUBHAGYA KUMAR RATH	2026-11-25	i)Page mark 21 repeated in petition..Receipt Showing Serv.copy To cg not Filed.
54	D-WP(C)/56031/2026	SOURAV DAS	2026-11-25	1 Rs 50/- not paid in V.nama.
55	D-WP(C)/55503/2026	DR. BINODA KUMAR MISHRA	2026-11-25	Annexure-6 not properly paginated.
56	D-WP(C)/56191/2026	SANJIB KUMAR RATH	2026-11-25	1. In Index and also in W.P Annexure-3 and 4 documents are wrongly furnished i.e documents are reversed
57	D-CMP/54295/2026	SOUMYA MISHRA	2026-11-25	cause title not correct
58	D-ABLAPL/35900/2026	SUBODH KUMAR MOHANTY	2026-11-25	1. Code no. wrongly mention in Index. 2. Petition not address to Honble the ACJ.
59	D-WP(C)/55712/2026	SIDDHARTH SAHU	2026-11-25	1. In affidavit, occupation of the deponent not furnished.
60	D-WA/55046/2026	SASWAT DAS,A.G.A	2026-11-25	Address of the Honble court not correctly furnished in appeal memo and both the IAs
61	D-ABLAPL/35994/2026	ADHIRAJ MOHANTY	2026-11-25	.Petition not correctly addressed to Honorable Court 1. F.I.R. is not completely furnished. 2,. The name of the petitioner is not correctly furnished in V.Nama.
62	D-WP(C)/55910/2026	HRUDANANDA MOHAPATRA	2026-11-25	.Petition not correctly addressed to Honorable Court
63	D-MATA/55809/2026	KIRTAN DANG	2026-11-25	not proper format, further SR
64	D-CMP/54622/2026	SATYA RANJAN MOHAPATRA	2026-11-25	1.C.copy of Annx.7 not filed.
65	D-CMP/55531/2026	LAKSHMAN MISHRA	2026-11-25	3-AUTHENTICATION FEE IS DEFICIENT. .Petition not correctly addressed to Honorable Court
66	D-CRLMP/35947/2026	AMIT PRASAD BOSE	2026-11-25	i)Name ,address, Husband name ,others identities are to be redacted and Unredacted documents be kept in a sealed cover and tagged.
67	D-CMP/54794/2026		2026-11-25	1.Synopsis and date chart not filed.2.Defendant no.1 and 3 in C.S.138/11 not made party in CMP.3.Annxs.be marked numerically in entire petition.4.Paragraphs in prayer should not be numbered alongwith petition.5.grounds should be not be numberd alongwith petition.6.Affidavit not proper.
68	D-RSA/54860/2026	RAJENDRA NARAYAN ROUT	2026-11-25	1.Valuation and C.Fee Payable be corrected.2.Not Properly addressed to the Honorable Court.
69	D-WP(C)/54282/2026	PRANGYANANDA PATTANAIK	2026-11-25	1.facts stated in (In The Matter Of) of cause Title appears wrong.2.Description of Address below opp.3 in cause title appears incorrect.
70	D-WP(C)/55677/2026	SHASHI BHUSAN JENA	2026-11-25	i) Paragraph no. mentioned in Affidavit not correct..Petition not correctly addressed to

				Honorable Court
71	D-CMP/54879/2026	SAROJ KANTA RATH	2026-11-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Reg.Maintainability of CMP petition.It may be registered as WP(C)
72	D-BLAPL/35984/2026	DUSHMANTA SAHOO	2026-11-25	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
73	D-WP(C)/56069/2026	KUNAL KUMAR SWAIN	2026-11-25	.Petition not correctly addressed to Honorable Court
74	D-WP(C)/55706/2026	SAIBRATA RATH	2026-11-25	1. Court fee Rs 54/- deficient in W.P 2. Paragraph 16 of the W.P not filled. 3. After Annexure-6, name and address of the petitioners are placed not in right place. 4. Original V. nama not furnished. 5.Put up for S.R there after
75	D-BLAPL/35812/2026	RAMESH CHANDRA MAHARANA	2026-11-25	1.Copy is not served.
76	D-CONTC/56055/2026	ADV.	2026-11-25	Not correctly address furnished to Honorable court.
77	D-WP(C)/55698/2026	PRADEEP KUMAR ROUT	2026-11-25	.Petition not correctly addressed to Honorable Court
78	D-WP(C)/55439/2026	BHABANI SHANKAR RAYAGURU	2026-11-25	Paragraphs not properly mentioned in declaration.
79	D-WP(C)/55721/2026	KUNAL KUMAR SWAIN	2026-11-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.In index Anx-1 not page marked. 2.Page no.35 not legible.
80	D-CRLMC/35908/2026	PARTH AGRAWAL	2026-11-25	Petition not correctly addressed to Honorable Court 1. Page nos.22 to 53 not neat and legible.
81	D-ABLAPL/36019/2026	UMA CHARAN MISHRA	2026-11-25	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
82	D-WP(C)/56100/2026	AJAYA KUMAR MOHARANA	2026-11-25	.Petition not correctly addressed to Honorable Court
83	D-WA/54861/2026	SONAK MISHRA,A.S.C	2026-11-25	i) Address of the Honble court not correctly furnished in cause title. ii) Anx-3 wrongly furnished in prayer
84	D-RPFAM/56192/2026	SIDHARTH SANKAR MOHAPATRA	2026-11-25	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
85	D-WA/54690/2026	BINOD KUMAR HATI	2026-11-25	Put up for SR after filing of c. copy of impugned order.
86	D-WA/54712/2026	SUDHANSU SEKHAR JENA	2026-11-25	Put up for SR after filing of c. copy of impugned order
87	D-ABLAPL/35872/2026	SURYAKANTA DASH	2026-11-25	1. Reference certificate not properly furnished.
88	D-ABLAPL/35938/2026	SANJIT MISHRA	2026-11-25	1. G.R. case no. not mention in Synopsis, cause title and Petition

89	D-BLAPL/35942/2026	SOUBHAGYA KUMAR DASH	2026-11-25	1. Whether 1st or 2nd.....bail application not mention.
90	D-CRLMC/35975/2026	RANJAN KUMAR NAYAK	2026-11-25	1. C.Copy of F.I.R.to be filed.
91	D-BLAPL/35804/2026	NIRANJAN PANDA	2026-11-25	1. The name and address of the victim may be redacted from the petition and F.I.R.copy. 2. The unredacted F.I.R. copy may be kept in sealed cover. 3.Page No. 11 is not legible properly.
92	D-CRLREV/35561/2026	AMIT KUMAR PATRA	2026-11-25	Period of Delay 138 days, Limitation petition not filed.Authentification fee of Rs 6.60/- not paid. Oriya undertaking not mentioned.
93	D-ABLAPL/35932/2026	DEEPALI MAHAPATRA	2026-11-25	1. No. of Criminal antecedent is to be furnished in the Reference certificate. 2. The serial No. of the petitioner as mentioned in Cause Title is not correctly furnished in the Affidavit
94	D-ABLAPL/35845/2026	BIJAYA KUMAR BEHERA 1	2026-11-25	1. Whether 1st or 2nd.....A.bail application not mention in Reference certificate
95	D-ABLAPL/35923/2026	JAYANTA KUMAR MAJHI	2026-11-25	1. Petition not address to Honble the ACJ
96	D-WP(C)/55446/2026	MANOJA KUMAR KHUNTIA	2026-11-25	.Petition not correctly addressed to Honorable Court
97	D-WP(C)/45584/2026	RAMA CHANDRA JENA	2026-11-25	1. AGED OF THE PETITIONER NO.5 NOT FURNISHED.
98	D-WP(C)/55450/2026	BHABANI SHANKAR RAYAGURU	2026-11-25	1.Date of order of Annexure-1 incorrectly mentioned in Index. 2.Paragraphs incorrectly mentioned in petition as well as declaration.
99	D-WP(C)/55385/2026	SHASHI BHUSAN JENA	2026-11-25	.Petition not correctly addressed to Honorable Court
100	D-WP(C)/55445/2026	BHABANI SHANKAR RAYAGURU	2026-11-25	1.Date of order of Annexure-1 incorrectly mentioned in Index. 2.Paragraphs not properly mentioned in declaration.
101	D-CMP/55647/2026	NAMITA PATTANAIK	2026-11-25	Petition not correctly addressed to Honorable Court I.Certified Copy Of Trial Court Order Not Filed
102	D-WPCRL/35643/2026	RITURANJAN CHHOTARAY	2026-11-25	.Petition not correctly addressed to Honorable Court
103	D-BLAPL/35916/2026	BISWAJIT PASAYAT	2026-11-25	1. Petition not address to Honble the ACJ.
104	D-BLAPL/35939/2026	PRAJIT KUMAR PRADHAN	2026-11-25	. About criminal antecedent of the petitioner not mention in Reference certificate.
105	D-CRLMC/35930/2026	JAYANTA KUMAR MAJHI	2026-11-25	Petition not correctly addressed to Honorable Court
106	D-RVWPET/55453/2026	ADV	2026-11-25	Page no. 16 marked repeated as anx-1.
107	D-CRLMC/36015/2026	RAJENDRA NARAYAN ROUT	2026-11-25	1. Date of order under Annexure-3 does not tally with Index.
108	D-CRLMP/35878/2026	SAPAN KUMAR LENKA	2026-11-25	) Provision of Law not correctly furnished.
109	D-ABLAPL/35948/2026	SANJIB KUMAR BHANJADEO	2026-11-25	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
110	D-CONTC/56033/2026	ADV.	2026-11-25	i) Not correctly address furnished to Honorable court.

111	D-CRLREV/35590/2026	AJAYA KUMAR DASH	2026-11-25	put SR after consolidated petition filed.
112	D-WP(C)/55725/2026	LOKESH GOURAV MOHARANA	2026-11-25	1. Petition not correctly addressed to Honorable Court. 2. In index Anx-2 wrongly page marked.
113	D-FAO/56080/2026	ALOK KUMAR PANDA	2026-11-25	1.Reference Certificate be corrected.2.Page No-35 be correctly filed.
114	D-BLAPL/35890/2026	AMIT KUMAR SAHU	2026-11-25	1. The words similar types of may be removed from Reference certificate
115	D-WP(C)/56274/2026	SANGRAM KESHARI MISHRA	2026-11-25	.Petition not correctly addressed to Honorable Court
116	D-WP(C)/55772/2026	MANAS PATI	2026-11-25	1.Document as per Annexure-1, described in averment not furnished. 2.I.A. not correctly addressed to Honorable Court.
117	D-WP(C)/55802/2026	SUBRAT KUMAR DAS	2026-11-25	.Subject Code incorrectly Mentioned
118	D-CONTC/56018/2026	ADV.	2026-11-25	i) Not correctly address furnished to Honorable court. ii) Petitioner S.L No 3 Age not tally in the Affidavit
119	D-ABLAPL/35950/2026	BASANTA KUMAR DAS	2026-11-25	mobile No. of the victim/informant be redacted from annx-1
120	D-BLAPL/35906/2026	TUSAR KUMAR MISHRA	2026-11-25	1. Reference certificate not properly furnished.
121	D-WP(C)/55911/2026	SOURAV SUMAN BHUYAN	2026-11-25	i) Paragraph sl. no. not correctly mentioned in petition and Affidavit.ii) Petition not correctly addressed to Honorable Court in petition and I.A. 2..Subject Code incorrectly Mentioned 3.Petition not correctly addressed to Honorable Court
122	D-CRLMC/35917/2026	AMLAN SHAKTI PAUL	2026-11-25	17-REFERENCE CERTIFICATE NOT FURNISHED. Petition not correctly addressed to Honorable Court 1. Reference Certificate not correctly furnished
123	D-WP(C)/55151/2026	PRABHAT KUMAR DASH	2026-11-25	.Petition not correctly addressed to Honorable Court Question of maintainability of writ petition.The correct nomenclature may be CMP
124	D-CRLREV/35496/2026	AMLAN MOHANTY	2026-11-25	put up SR after redacting the name of Informant/ victim / details from all annexures.
125	D-WP(C)/55382/2026	PRASANTA KUMAR JENA	2026-11-25	.Petition not correctly addressed to Honorable Court 2.Writ petition not Notarized. Affidavit not done.
126	D-BLAPL/35805/2026	PRADEEP KUMAR PRADHAN	2026-11-25	1. P.R.No. is not correctly furnished in the Cause Title and petition as mentioned in Rejection order. So also Lower Court. 2. Annexure 1 is not paginated and mentioned in the petition.
127	D-ABLAPL/35929/2026	SANDEEP RAJ PANDA	2026-11-25	1. Nos. of criminal case pending against the petitioners not mention in reference certificate.
128	D-WP(C)/55714/2026	SASWATI MOHAPATRA	2026-11-25	1. Reference certificate not completely furnished. 2. In Index, At annexure-4 WPC

				no wrongly furnished. 3.Certified copy at Annexure-8 not filled. I.A filled for dispensing with
129	D-WP(C)/55801/2026	SUBRAT KUMAR DAS	2026-11-25	.Subject Code incorrectly Mentioned
130	D-BLAPL/35936/2026	PRATIK NAYAK	2026-11-25	1. No mention about criminal antecedents of the petitioner in reference certificate. 2. In declaration of the Affidavit paragraphs no. remain blank.
131	D-CONTC/56077/2026	ADV	2026-11-25	Petitioner Age not tally in the Affidavit
132	D-RPFAM/56190/2026	BALARAM NAYAK	2026-11-25	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
133	D-BLAPL/35814/2026	BIKASH KARNA	2026-11-25	1. Special Judge ,Kantamal is not correctly furnished at Para 7 of the petition.
134	D-CMP/55360/2026	SANDEEP RATH	2026-11-25	I.Certified Copy Of Trial Court Order Not Filed
135	D-RSA/55722/2026	SOUGAT DASH	2026-11-25	1. Period of Delay 03 days.I.A for condonation of delay Not Filed.
136	D-BLAPL/35756/2026	AMULYA RATNA PANDA	2026-11-25	)Other earlier applications of the petitioner not furnished
137	D-CMP/55394/2026	AJAYA KUMAR MOHARANA	2026-11-25	Page No-22 not accompanied with the Petition.
138	D-BLAPL/35834/2026	SUJIT KUMAR SWAIN	2026-11-25	1. The Lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order
139	D-ARBA/54966/2026	BHUBAN MOHAN BHUYAN	2026-11-25	further SR after filling of c copy
140	D-MATA/55633/2026	ABHAS MOHANTY	2026-11-25	1. Period of Delay 26 days
141	D-ABLAPL/36031/2026	PRIYA RANJAN SINGH	2026-11-25	.Petition not correctly addressed to Honorable Court
142	D-WP(C)/55812/2026	SADASIVA PATRA (1)	2026-11-25	.Receipt Showing Serv.copy To cg not Filed.
143	D-WP(C)/55648/2026	SURENDRA NATH KAR	2026-11-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
144	D-WP(C)/55972/2026	ANSHUMAN DAS	2026-11-25	Paragraphs not properly mentioned in declaration.
145	D-RVWPET/54769/2026	LALIT KUMAR MAHARANA	2026-11-25	1. Period of Delay 3 days delay (In view of or. dtd. 16.1.2026.) I.A. not filed 2.Op no. 6 in RVWPET not party in wp (c). i) Op no. 6 in RVWPET not party in wp (c). ii) Hologram of Rs-50/- to be paid. iii) Put up for SR after removal of defects.
146	D-WP(C)/55675/2026	SATYA RANJAN BEHERA	2026-11-25	i) Copy not served to CGST.ii) Annexure 1 and 2 not marked in page no. 9 and 11.iii) Book mark not tally with Index. .Petition not correctly addressed to Honorable Court
147	D-WP(C)/55447/2026	BHABANI SHANKAR RAYAGURU	2026-11-25	.Date of order of Annexure-1 incorrectly mentioned in Index. 2.Date of representation of Annexure-10 incorrectly mentioned in averment.

148	D-WP(C)/55362/2026	ANIRUDHA DAS	2026-11-25	.Petition not correctly addressed to Honorable Court
149	D-WP(C)/55901/2026	CHITTA RANJAN LENKA	2026-11-25	.Petition not correctly addressed to Honorable Court
150	D-ABLAPL/35968/2026	PRANAYANEE DASMOHAPATRA	2026-11-25	Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate.Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
151	D-CMP/55038/2026	GOPABANDHU MISRA	2026-11-25	1.R.1 Sudhakar Subudhi,R.10 Rabindra samattasinghar,R.20 Radhamani Mishra and R.28 Gobina Chandra Mishra In RFA 9/11 not made party in CMP.
152	D-BLAPL/35996/2026	ADHIRAJ MOHANTY	2026-11-25	i)Petition not correctly addressed to Honorable Court. ii)Name of Pending Court mentioned in Prayer Portion does not tally with the Petition. iii)C.copy of Rejection order not properly tagged.
153	D-WP(C)/56488/2026	SASWATI MOHAPATRA	2026-11-25	.Petition not correctly addressed to Honorable Court
154	D-CRLMC/35926/2026	SUSAMPAD HOTA	2026-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Address of the Opp.Party no.2 not furnished in the cause title.2. Age of the deponent in affidavit does not tally with cause title.3.Name of the deponent in affidavit does not tally with declaration.4. Opp.Party no.2 not executed in V.nama.5. C.Copy of F.I.R.to be filed.
155	D-CRLMC/35870/2026	SAHASRANSU SOURAV	2026-11-25	.Petition not correctly addressed to Honorable Court
156	D-CMP/55403/2026	ABHISEK AGARWAL	2026-11-25	14-NOT PROPERLY INDEXED. Page No-73 113 277 and 388 not accompanied with the Petition
157	D-ABLAPL/35919/2026	DHANANJAYA NAYAK	2026-11-25	1. Whether 1st or 2nd.....A.bail application not mention in reference certificate. 2.Not properly address to Honble the ACJ.
158	D-ABLAPL/35954/2026	BISWAJIT MOHAPATRA-9	2026-11-25	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
159	D-ABLAPL/35961/2026	BIJAY KUMAR BEHERA	2026-11-25	1. Reference certificate is not correctly furnished.
160	D-WPCRL/35533/2026	GYANA RANJAN DHAL	2026-11-25	.Petition not correctly addressed to Honorable Court Put up SR after redacting the name of Informant/ victim/ Relatives from annexures
161	D-CRLMC/35953/2026	BISWANATH BEHERA	2026-11-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. .Petition not correctly addressed to Honorable Court 1. Paragraph no. not correctly furnished in declaration of I.A.

162	D-CRLMP/31851/2026	MANAS KUMAR CHAND	2026-11-25	1.Name of Informant/Victim to be redacted from Acknowledgement slip.2. Name of College of Informant/Victim to be redacted from para-3 of the petition.3. Name of Informant/Victim to be redacted from page nos.26 and 27.
163	D-ARBP/55249/2026	RASHMI KANTA ACHARYA	2026-11-25	1. Court Fee Rs. 500/ not paid 2.agreement not filed
164	D-CMP/54519/2026	ARYA TRIPATHY	2026-11-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.